

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.913/2016

HEMUDAN NANBHA GADHVI

Appellant(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

Date : 23-08-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE K.M. JOSEPH

For Appellant(s) Mr. Purvish Jitendra Malkan, AOR
Ms. Dharita Purvish Malkan, Adv.
Mr. Bhaskar Singh, Adv.
Ms. Deepa Gorasia, Adv.
Ms. Khushboo V. Malkhan, Adv.

For Respondent(s) Ms. Jesal Wahi, Adv.
Ms. Vishakha, Adv.
Ms. Hemantika Wahi, AOR
Ms. Mamta Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsels for the parties at length.

Hearing concluded.

Judgment reserved.

(POOJA ARORA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER

Books cited:

1. (2014) 12 SCC 133
2. AIR 1951 SC 441
3. (2016) 11 SCC 265